Annexure - 1 M/s. Jaipur Scientific Agriculture Solutions Private Limited : Liquidation commenced on 15.12.2023 Unsecured financial creditors List of Stakeholder as on 13.02.2024													
S. No.	Name of Creditor	Identification number	Details of claim received		Details of claim admitted				Amount of		Amount of	Amount of	Remarks,
			Date of Amou receipt	Amount claimed	Amount of claim Admitted	claim	covered	% share in total amount of claims admitted	contingent claim	any mutual dues, that may be set off	claim rejected	claim under verification	if any
1	D B GUPTA			2,250,750.00	2,250,750.00	Unsecured Financial Creditor		89.47%	0	0	0	C	0
2	POONAM GUPTA		_	265,000.00				10.53%	0	0	0	C)
				2,515,750.00	2,515,750.00			100%					

*As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 has taken these claims which were admitted during the CIRP since the claimant has not submitted its claim during the liquidation process up to date of filing this list Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.

2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification. 3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

A SAIPUR